

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 28th June, 2024 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 26 of 2024

A Bill to Repeal certain Enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fifth Year of the Republic of India as follows: —

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| 1. This Act may be called the Tamil Nadu Repealing Act, 2024. | Short title. |
| 2. The enactments specified in the Schedule are hereby repealed. | Repeal of certain enactments. |
| 3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; | Savings. |

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.

(See Section 2)

S.No. (1)	Year (2)	Number (3)	Short Title (4)
President's Act			
1.	1976	40	The Tamil Nadu General Sales Tax (Amendment) Act, 1976.
Tamil Nadu Acts			
2.	1941	XVIII	The Tamil Nadu Proprietary Estates' Village Service and Hereditary Village-offices (Amendment) Act, 1941.
3.	1943	XXI	The Tamil Nadu Proprietary Estates' Village Service and Hereditary Village-offices (Amendment) Act, 1943.
4.	1951	VII	The Tamil Nadu Estates Land (Reduction of Rent) Amendment Act, 1951.
5.	1953	XIV	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1953.
6.	1954	XXVIII	The Tamil Nadu Estates Land (Reduction of Rent) Amendment Act, 1954.
7.	1954	XXXI	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1954.
8.	1955	XXVII	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1955.
9.	1956	XI	The Pudukkottai (Settlement of Inams) Amendment Act, 1956.
10.	1956	XXXVI	The Pudukkottai (Settlement of Inams) Second Amendment Act, 1956.
11.	1957	VIII	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1957.
12.	1959	13	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1959.
13.	1961	15	The Tamil Nadu Estates Land (Reduction of Rent) Amendment Act, 1961.
14.	1961	16	The Tamil Nadu Inams (Assessment) Amendment Act, 1961.
15.	1961	30	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1961.
16.	1961	35	The Tamil Nadu Estates (Supplementary) Amendment Act, 1961.
17.	1963	17	The Tamil Nadu Tenants and Ryots Protection (Amendment) Act, 1963.
18.	1963	19	The Tamil Nadu Estates Land (Reduction of Rent) Amendment Act, 1963.
19.	1964	26	The Tamil Nadu Lease-holds (Abolition and Conversion into Ryotwari) Amendment Act, 1964.
20.	1964	34	The Tamil Nadu Electricity Duty (Amendment) Act, 1964.
21.	1964	35	The Tamil Nadu Electricity (Taxation on Consumption) Amendment Act, 1964.
22.	1967	13	The Tamil Nadu (Transferred Territory) Jenmikaram Payment Abolition (Amendment) Act, 1967.
23.	1967	14	The Tamil Nadu Inams (Supplementary) Amendment Act, 1967.
24.	1968	8	The Tamil Nadu Inams (Supplementary) Amendment Act, 1968.
25.	1968	15	The Tamil Nadu Inams (Assessment) (Amendment) Act, 1968.
26.	1973	19	The Tamil Nadu Urban Land Tax (Amendment) Act, 1972.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
27.	1975	3	The Tamil Nadu Entertainments Tax (Amendment) Act, 1974.
28.	1975	5	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1974.
29.	1975	15	The Tamil Nadu General Sales Tax (Amendment) Act, 1975.
30.	1975	41	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1975.
31.	1975	44	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1975.
32.	1975	49	The Tamil Nadu Urban Land Tax (Amendment) Act, 1975.
33.	1977	7	The Tamil Nadu General Sales Tax (Amendment) Act, 1977.
34.	1978	21	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1978.
35.	1978	22	The Tamil Nadu General Sales Tax (Amendment) Act, 1978.
36.	1978	39	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1978.
37.	1979	14	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1979.
38.	1979	31	The Tamil Nadu Entertainments Tax (Amendment) Act, 1979.
39.	1979	33	The Tamil Nadu General Sales Tax (Amendment) Act, 1979.
40.	1979	47	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1979.
41.	1980	28	The Tamil Nadu General Sales Tax (Amendment) Act, 1980.
42.	1980	29	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1980.
43.	1981	20	The Tamil Nadu Entertainments Tax (Amendment) Act, 1981.
44.	1981	33	The Tamil Nadu Sales Tax (Surcharge) Amendment Act, 1981.
45.	1981	34	The Tamil Nadu General Sales Tax (Amendment) Act, 1981.
46.	1981	62	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1981.
47.	1981	63	The Tamil Nadu Urban Land (Ceiling and Regulation) Second Amendment Act, 1981.
48.	1982	4	The Tamil Nadu General Sales Tax (Amendment) Act, 1982.
49.	1982	22	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1982.
50.	1982	23	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1982.
51.	1982	25	The Tamil Nadu Entertainments Tax (Amendment) Act, 1982.
52.	1982	43	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1982.
53.	1982	46	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1982.
54.	1983	1	The Tamil Nadu Entertainments Tax (Amendment) Act, 1983.
55.	1983	19	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1983.
56.	1983	20	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 1983.
57.	1983	21	The Tamil Nadu General Sales Tax (Amendment) Act, 1983.
58.	1983	29	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1982.

S.No.	Year	Number	Short Title
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
59.	1983	34	The Tamil Nadu Entertainments Tax (Fourth Amendment) Act, 1983
60.	1983	39	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1983.
61.	1984	6	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment (Amendment) Act, 1983.
62.	1984	14	The Tamil Nadu General Sales Tax (Amendment) Act, 1984.
63.	1984	35	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment and Validation Act, 1984.
64.	1986	58	The Tamil Nadu General Sales Tax (Seventh Amendment) Act, 1986.
65.	1986	76	The Tamil Nadu General Sales Tax (Eighth Amendment) Act, 1986.
66.	1986	77	The Tamil Nadu General Sales Tax (Ninth Amendment) Act, 1986.
67.	1986	78	The Tamil Nadu General Sales Tax (Tenth Amendment) Act, 1986.
68.	1986	79	The Tamil Nadu General Sales Tax (Eleventh Amendment) Act, 1986.
69.	1987	17	The Tamil Nadu General Sales Tax (Amendment) Act, 1987.
70.	1987	18	The Tamil Nadu Entertainments Tax (Amendment) Act, 1987.
71.	1987	19	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1987.
72.	1987	20	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1987.
73.	1987	31	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1987.
74.	1987	51	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1987.
75.	1987	52	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1987.
76.	1987	53	The Tamil Nadu General Sales Tax (Validation) Act, 1987.
77.	1987	54	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 1987
78.	1989	17	The Tamil Nadu General Sales Tax (Amendment) Act, 1989.
79.	1989	18	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1989.
80.	1989	19	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1989.
81.	1989	20	The Tamil Nadu Sales Tax (Surcharge) Amendment Act, 1989.
82.	1989	22	The Tamil Nadu Entertainments Tax (Amendment) Act, 1989.
83.	1989	26	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1989.
84.	1989	28	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1987.
85.	1989	39	The Tamil Nadu Sales Tax (Surcharge) Second Amendment Act, 1989.
86.	1990	22	The Tamil Nadu Sales Tax (Surcharge) Amendment Act, 1990.
87.	1990	23	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1990.
88.	1990	29	The Tamil Nadu General Sales Tax (Amendment) Act, 1990.
89.	1990	30	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1990.
90.	1991	2	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1991

S.No.	Year	Number	Short Title
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
91.	1991	4	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1991.
92.	1991	10	The Tamil Nadu General Sales Tax (Amendment) Act, 1991.
93.	1991	11	The Tamil Nadu Entertainments Tax (Amendment) Act, 1991
94.	1991	24	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 1991
95.	1991	34	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1991.
96.	1991	35	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1991.
97.	1991	36	The Tamil Nadu Sales Tax (Surcharge) Amendment Act, 1991.
98.	1991	45	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Act, 1991
99.	1994	43	The Tamil Nadu Electricity (Taxation on Consumption) Amendment Act, 1994.
100.	1994	48	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1994.
101.	1995	23	The Chennai City Police (Amendment) Act, 1995.
102.	1995	42	The Tamil Nadu District Police (Amendment) Act, 1995.
103.	1995	44	The Tamil Nadu Labour Welfare Fund (Amendment) Act, 1995.
104.	1996	35	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1996.
105.	1996	40	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Act, 1996.
106.	1997	29	The Chennai Metropolitan Area Groundwater (Regulation) Amendment Act, 1997.
107.	1997	56	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1997.
108.	1997	58	The Chennai Metropolitan Water Supply and Sewerage (Second Amendment) Act, 1997.
109.	1999	1	The Chennai City Police (Amendment) Act, 1999.
110.	2000	43	The Tamil Nadu Catering Establishments (Amendment) Act, 2000.
111.	2013	4	The Tamil Nadu Co-operative Societies (Amendment) Act, 2013.

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal various enactments, as they have become obsolete and redundant. The Government considered the said recommendations of the State Law Commission in consultation with respective administrative departments and have decided to repeal the obsolete and redundant laws specified in the schedule to the Bill.

2. The Bill seeks to give effect to the above decision.

S. REGUPATHY,
Minister for Law.

Secretariat,
Chennai-600 009,
28th June 2024.

K. SRINIVASAN,
Principal Secretary.